

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

**CORRIGENDUM TO NOTIFICATION No.HC.VII.164/2011/4276/A
Dated 2nd June, 2011**

Dated Guwahati, the 4th June, 2011.

No.HC.VII.164/2011/4390/A # # The words "**Judicial Official**" appearing in the last line of the 3rd paragraph of Notification No.HC.VII.164/2011/4276/A dated 2nd June, 2011 should be read as "**Judicial Officer**".

By Order,
Sd/- P.K. Saikia
REGISTRAR GENERAL

Memo No. HC.VII-164/2011/**4391-4413**/A dated 04.06.2011.